

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/72(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	KHAITAN WINDING WIRE PVT LTD VS TRUVOLT ENGINEERING CO PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Tanish Ganeriwala, Adv.] For Operational Creditor
Mr. Yubaraj Bhattacharyya, Adv.

ORDER

1. Ld. Counsels for the Operational Creditor present. None for the Corporate Debtor.
2. Registry is directed to issue notice to the Corporate Debtor by way of speed post and by e-mail and place tracking information on record.
3. Reply affidavit be filed within a period of two weeks.
4. List this matter for arguments on **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**